

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P. (IB)/76(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- Blue Star Limited
V/s
Omkar Realtors & Developers Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Vishwabhushan Kamble appeared for the Operational Creditor through VC, and Counsel, Sonali Jain appeared for the Corporate Debtor through VC.

Perusal of the record reveals that reply has not yet been filed in this case despite the last opportunity granted on the last date of the hearing. Counsel appearing for the Corporate Debtor seeks one more opportunity to file a reply. Let reply, if any, on behalf of the Corporate Debtor be filed within a period of 10 days from today by serving an advance copy on the other side at least two days before the next date of hearing, subject to a cost of **Rs. 10,000/-** to be deposited in the account of "**BHARAT KOSH**" and file proof of payment along with the affidavit in reply. No further opportunity shall be granted at any cost. List this matter for the final hearing on **31.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)